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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **28 December 2011**, the entries specified below were **deleted** from the Al-Qaida Sanctions List. The entries were deleted after the Committee concluded its consideration of a de-listing request submitted through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Report of the Ombudsperson on this de-listing request. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

Removed from section B. Entities and other groups and undertakings associated with Al-Qaida

QE.B.41.01. Name: BARAKAAT NORTH AMERICA, INC.

A.k.a.: na **F.k.a.:** na **Address:** a) 925 Washington Street, Dorchester, Massachusetts, United States of America b) 2019 Bank Street, Ottawa, Ontario, Canada **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011) **Other information:** Part of the Al-Barakaat network of companies founded by Ali Ahmed Nur Jim'ale (QI.J.41.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QE.B.46.01. Name: BARAKAT COMPUTER CONSULTING (BCC)

A.k.a.: na **F.k.a.:** na **Address:** Mogadishu, Somalia **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011) **Other information:** Part of the Al-Barakaat network of companies founded by Ali Ahmed Nur Jim'ale (QI.J.41.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QE.B.47.01. Name: BARAKAT CONSULTING GROUP (BCG)

A.k.a.: na **F.k.a.:** na **Address:** Mogadishu, Somalia **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011) **Other information:** Part of the Al-Barakaat network

of companies founded by Ali Ahmed Nur Jim'ale (QI.J.41.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QE.B.49.01. Name: BARAKAT GLOBAL TELEPHONE COMPANY
A.k.a.: na **F.k.a.:** na **Address:** Mogadishu, Somalia **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011) **Other information:** Part of the Al-Barakaat network of companies founded by Ali Ahmed Nur Jim'ale (QI.J.41.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QE.B.51.01. Name: BARAKAT POST EXPRESS (BPE)
A.k.a.: na **F.k.a.:** na **Address:** Mogadishu, Somalia **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011) **Other information:** Part of the Al-Barakaat network of companies founded by Ali Ahmed Nur Jim'ale (QI.J.41.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QE.B.52.01. Name: BARAKAT REFRESHMENT COMPANY
A.k.a.: na **F.k.a.:** na **Address:** Mogadishu, Somalia **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011) **Other information:** Part of the Al-Barakaat network of companies founded by Ali Ahmed Nur Jim'ale (QI.J.41.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml. The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-fourth update of the List in 2011.